

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Dated: 8.6.2017

To,

General Manager (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject: Petition Nos. 64/MP/2016 & 311/MP/2015- Submission of additional information

Ref: ROP of the hearing dated 8.12.2016

With reference to the subject mentioned above, I am directed to inform you that your request for extension of time for 6 months (vide affidavit dated 19.1.2017) for submission of data/ information in respect of all the generating stations for the year 2015-16 as per para 3(i) of the ROP has been considered and the time to submit the above information is extended till **10.7.2017**. Also, the present status of implementation of the directions of the Commission in order dated 25.1.2016 in Petition No. 283/GT/2014 regarding taking samples from Wagon top by using hydraulic augur be furnished.

2. This has the approval of the Commission.
3. You are requested to ensure filing of the said information within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

Sd/-
B. Sreekumar
Deputy Chief (Law)